

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:3809

ANSWERED ON:17.08.2000

EXCESS CHARGE FOR A LPG CYLINDER FROM CONSUMERS AT DARBHANGA BIHAR

SUSHILA SAROJ

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

(a) whether the Government are aware of the fact that LPG agencies are charging Rs. 215 to 225 for a gas cylinder from consumers in Darbhanga (Bihar);

(b) if so, whether any complaint has been received in this regard; and

(c) if so, the details thereof and the action taken thereon?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS ( SHRI SANTOSH KUMAR GANGWAR )

(a) to (c): Indian Oil Corporation (IOC) is marketing LPG through its four distributors in Darbhanga district of Bihar. A complaint of overcharging by LPG distributors of Darbhanga district was received from Shanti Jan Kalyan Sansthanam, Darbhanga(Bihar) .This complaint was investigated by IOC officers on random basis and it was found that the correct retail selling price is being charged by the LPG distributors of Darbhanga.